

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH**

CP/CA No. 694/2016

IN THE MATTER OF:

M/s Elmec Tools & Devices Pvt. Ltd.

.... **APPLICANT / PETITIONER**

Vs

M/s Pipush Buildwell India Ltd.

.... **RESPONDENT**

SECTION:

Under Section 433(e), 434(1)(a)

Order delivered on 11.08.2017

Coram:

**R. VARADHARAJAN
HON'BLE MEMBER (JUDICIAL)**

**DEEPA KRISHAN
HON'BLE MEMBER (TECHNICAL)**

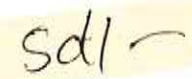
For the APPLICANT / PETITIONER :- Mr. Sunil Goyal, Advocate
Mr. Deepak, Advocate

For the RESPONDENT :-

ORDER

For Order See **CP/CA No.163/2016**


**(DEEPA KRISHAN)
MEMBER (TECHNICAL)**


**(R. VARADHARAJAN)
MEMBER (JUDICIAL)**